

ORISSA HIGH COURT

FILING REPORT AS ON :02/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23208/2024 BLAPL/7782/2024	RAMA CHANDRA MISHRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BHUBANESWAR VIGILANCE /15 /2024 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) GR/0000019/2024	
2	D-BLAPL/23211/2024	BALESWAR@BALE MAJHI VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /141 /2024 ()	AOR20220000246C202400027
3	D-BLAPL/23216/2024	GOURANGA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /17 /2023 ()	
4	D-BLAPL/23217/2024	BHAGIRATHI GOUDA @ BHAGYA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /17 /2023 ()	
5	D-BLAPL/23221/2024	PRADIP @ PRADEEP SAMAL VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	CUTTACK SADAR /281 /2024 ()	
6	D-BLAPL/23225/2024	TARANI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 ()	
7	D-BLAPL/23227/2024	ARUN ORAN @ ORAON VS STATE OF ODISHA	KULDEEP MOHANTY VS	LEPHRIPADA /82 /2023 ()	
8	D-BLAPL/23228/2024	BISHNU SWAIN @ SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /313 /2024 ()	
9	D-BLAPL/23230/2024	ARUNA GOUDA @ ARUN GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 ()	
10	D-BLAPL/23231/2024	SHAKTI PRASAD SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DARGHA BAZAR /152 /2024 ()	
11	D-BLAPL/23234/2024	BRAJESH AHIRWAR VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	KALIMELA /102 /2023 ()	AOD20240000239C202400014

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12	D-BLAPL/23240/2024	CLAIMAN TANDI VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	KESINGA /240 /2021 () //	
13	D-BLAPL/23252/2024	PRATIK SALIV BARA @ SONU VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	SUNDARGARH TOWN /283 /2022 () //	
14	D-BLAPL/23254/2024	BABU @ RAJA @ BISWARANJAN HATI VS STATE OF ODISHA	ARIJEET MISHRA VS	HARICHANDANPUR /155 /2024 () //	
15	D-BLAPL/23256/2024	LITU KHORA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SEMILLIGUDA /120 /2022 () //	
16	D-BLAPL/23259/2024	KANHEI BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SAHADEV KHUNTA /335 /2023 () //	
17	D-BLAPL/23261/2024	ANANDA NAYAK @ ANAND NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /58 /2023 () //	
18	D-BLAPL/23265/2024	DHRUBA KHARA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHITRAKONDA /19 /2023 () //	
19	D-BLAPL/23266/2024	KISAN MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KESINGA /201 /2024 () //	
20	D-BLAPL/23267/2024	BISESWAR NAYAK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENAGAR (ANUGUL) /146 /2024 () //	
21	D-BLAPL/23268/2024	SUBHARANSU PARIDA @ JUBULA VS STATE OF ODISHA	DEBA KUMAR RATH VS	BALIANTA P.S. /442 /2023 () //	
22	D-BLAPL/23270/2024	KARAN MANDAL @ CHIAN @ CHIYAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /437 /2024 () //	
23	D-BLAPL/23271/2024	LULU @ GOLAK BIHARI SAHU	LALITENDU BHUYAN	KEONJHAR SADAR /194 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23275/2024	SAMAL SINGH	JUGALA KISHORE PANDA	MALKANGIRI /512 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23279/2024	SHER SINGH	JUGALA KISHORE PANDA	MALKANGIRI /512 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23289/2024	DILLI BHOI	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23291/2024	PRAMOD @ SAGAR MAJHI	PRABHAS CHANDRA PANDA	ADVA /40 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23292/2024	PRAMOD @ SAGAR MAJHI	PRABHAS CHANDRA PANDA	MOHANA /19 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23295/2024	PRAMOD @ SAGAR MAJHI	PRABHAS CHANDRA PANDA	ADVA /73 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23296/2024	RAJESH KHILLO	MANORANJAN PADHY	JEYPORE SADAR /209 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23301/2024	TOTA NILAM@TOTA NILKANTHA RAO	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /160 /2024	AOR20220001631C202400049
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23306/2024	SANJAY JAGAT @ SANJU	MANOJ KUMAR PANDA	KHARIAR /235 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23315/2024	KARUNA KARA MOHALIK @ KARUNAKARA MOHALIK	ANIKANTA DASH	JAGATPUR /297 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23316/2024	SASHIBHUSAN BAG	NITYANANDA MOHAPATRA	DHAMA /110 /2022	
		VS	VS	()	

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35	D-BLAPL/23318/2024	STATE OF ODISHA ANIRUDH CHOUDHURY VS	PRATIK NAYAK VS	// MANCHESWAR P.S. /342 /2024 ()	
36	D-BLAPL/23319/2024	STATE OF ODISHA MANAS KUMAR JENA VS	JITENDRA SAMANTARAY VS	// KHURDA MODEL /31 /2024 ()	
37	D-BLAPL/23321/2024	STATE OF ODISHA JAPAMALI BEHERA VS	ABHAYA KUMAR PARIDA VS	// ASTARANGA /169 /2024 ()	
38	D-BLAPL/23322/2024	STATE OF ODISHA PAPU @ SUVENDU PANDA VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /88 /2022 ()	
39	D-BLAPL/23324/2024	STATE OF ODISHA SYED HASNAIN AHMED VS	SUDEEP KUMAR SARANGI VS	// / /0 ()	
40	D-BLAPL/23327/2024	REPUBLIC OF INDIA SK. JAMIL VS	PRAMOD CHANDRA SEJPADA VS	// SAHID NAGAR P.S. /59 /2020 ()	
41	D-BLAPL/23330/2024	STATE OF ODISHA RAKESH KUMAR DALAI VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()	
42	D-BLAPL/23347/2024	STATE OF ODISHA ARJUNA PRADHAN VS	SAMBIT BISWAL VS	// ABHAYACHANDPUR /196 /2024 ()	
43	D-BLAPL/23348/2024	STATE OF ODISHA BISHNU PRADHAN VS	DEBASHIS MITRA VS	// / /0 ()	
44	D-BLAPL/23349/2024	STATE OF ODISHA PADMA CHARAN NAIK VS	SATYA RANJAN MULIA VS	// KUNDHEIGOLA /168 /2024 ()	
45	D-BLAPL/23354/2024	STATE OF ODISHA DIBAKAR CHOUDHURY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// R.UDAYAGIRI /102 /2021 ()	AOR20220001618C202400201

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46	D-CMAPL/33312/2024	TULASI AGHANIA VS PURNA CHANDRA AGHARIA	ADV. VS	// ()	
47	D-CMAPL/33360/2024	SHAKUNTALA JENA VS COLLECTOR CUM DM, KHURDA	ADV. VS	// ()	
48	D-CMP/33229/2024	THE COMMITTEE, SRI JAGANNATH TEMPLE, PURI VS SHANKARLAL PATWARI	SUBRAT SATPATHY VS	// ()	
49	D-CMP/33230/2024	HRUDAYA RANJAN SINGH VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// ()	
50	D-CMP/33234/2024	SUDEEPTA @ SUDIPTA KUMAR BHANJA VS SUJIT KUMAR BHANJA	PRAFULLA KUMAR KAR VS	// ()	
51	D-CMP/33245/2024 CMP/841/2024	BHIMASEN SAHU VS COLLECTOR, SUBARNAPUR	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (J.D.), BINIKA(Sonepur) IA/0000005/2024	
52	D-CMP/33250/2024	RANJAN KUMAR DIXIT VS PRAVASINI DIXIT	KALPATARU MISHRA VS	// ()	
53	D-CMP/33251/2024	JYOSHNA @ JYOTSNA MAYEE SWAIN VS NIHAR RANJAN SWAIN	BISWA PRAKASH DHAL VS	// ()	
54	D-CMP/33289/2024	ADEITYA KUMAR MALLICK VS BASANTA CHANDRA MALLICK	KSHIROD KUMAR ROUT VS	// ()	
55	D-CMP/33313/2024	HRUSIKESH DAS VS SABITRI DAS	PRAVAT RANJAN SUTAR VS	// ()	
56	D-CMP/33347/2024	MALATI PATRA VS JANAKI SAHOO	AJIT KUMAR TRIPATHY VS	// ()	
57	D-CMP/33429/2024	BABAJI CHARAN NAYAK	SAMBEET PATTANAYAK	//	

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		VS	VS	0	
		INDRAMANI JENA		//	
58	D-CMP/33437/2024	UPENDRA MAHANAND	BYOMOKESH SAHOO	//	
		VS	VS	0	
		MAHADEV DUTIACHAND		//	
59	D-CONTC/33215/2024	TUNA SAHOO	ADV	//	AOR20220004152C202400037
		VS	VS	0	
		SUBHRA SUCHISMITA MOHAPATRA, RANGE OFFICER,CHHENDIPADA		//	
60	D-CONTC/33225/2024	SURENDRA KUMAR PANI	ADV.	//	
		VS	VS	0	
		ANU GARG, ADDL CHIEF SECRETARY		//	
61	D-CONTC/33241/2024	KALANDI CHARAN PATI	ADV.	//	
		VS	VS	0	
		CHAKRABATI SINGH RATHORE, JAJPUR		//	
62	D-CONTC/33244/2024	PURANDAR DURIA	ADV.	//	
		VS	VS	0	
		HEMAKANTA SAY, COLLECTOR AND D.M		//	
63	D-CONTC/33246/2024	KALANDI CHARAN PATI	ADV.	//	
		VS	VS	0	
		CHAKRABARTI SINGH RATHORE, COLLECTOR		//	
64	D-CONTC/33249/2024	CHITRA REKHA MISHRA	RAMESH CHANDRA OJHA	//	
		VS	VS	0	
		CHOUDHURY PRAGYANANDA DAS O.A.S		//	
65	D-CONTC/33255/2024	SANTOSH KUMAR PANIGRAHI	SUDHIR KUMAR PATRA	//	
		VS	VS	0	
		RANJAN CHOPRA, IAS		//	
66	D-CONTC/33256/2024	GITANJALI JENA	ADV.	//	
		VS	VS	0	
		INDRAMANI TRIPATHY, DIRECTOR		//	
67	D-CONTC/33257/2024	SAIBANDAN BISWAL	ADV.	//	
		VS	VS	0	
		INDRAMANI TRIPATHY, DIRECTOR		//	
68	D-CONTC/33263/2024	RAJDHANI B.E.D. COLLEGE (SE), KHURDA	ADV.	//	
		VS	VS	0	

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		SUSIL KUMAR LOCHAN, IAS		//	
69	D-CONTC/33264/2024	SEVA SCHOOL FOR THE DIVYANGA, BBSR	ADV.	//	
		VS	VS	0	
		S.ASWATI, IAS		//	
70	D-CONTC/33268/2024	BISWA RANJAN MOHANTY	SARADA PRASAD SARANGI	//	
		VS	VS	0	
		PRAVU KALYAN PATTNAYAK, IOFS		//	
71	D-CONTC/33273/2024	ALL INDIA O.B.C RAILWAY EMPLOYEES ASSOCIATION, BBSR	ADV.	//	
		VS	VS	0	
		SIDDHARTH KATI, PRINCIPAL CHIEF PERSONNEL OFFICER		//	
72	D-CONTC/33277/2024	JAYA PRAKASH MOHANTY	ADV.	//	
		VS	VS	0	
		SASWAT MISHRA, IAS		//	
73	D-CONTC/33279/2024	GAJENDRA NATH MAHAPATRA	ADV.	//	
		VS	VS	0	
		NIMAIN CHARAN BEHERA		//	
74	D-CONTC/33282/2024	SANTOSH KU.KANUNGO	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		ARBIND AGARAWAL, COMMISSIONER-SECRETARY		//	
75	D-CONTC/33285/2024	MIHIR RANJAN SAHU	ADV.	//	
		VS	VS	0	
		BINITA SENAPATI, DEO		//	
76	D-CONTC/33287/2024	BHABANI SHANKAR NAIK	ADV.	//	
		VS	VS	0	
		HEMAKANTA SAY, IAS		//	
77	D-CONTC/33291/2024	RAJENDRA KUMAR BISWAL	ADV.	//	
		VS	VS	0	
		AKRURA CHARAN BARIK, DEO		//	
78	D-CONTC/33293/2024	PRABHAKAR MOHAPATRA	ADV.	//	
		VS	VS	0	
		ASWATHI S, IAS		//	
79	D-CONTC/33297/2024	BIDULATA RATH	ADV.	//	
		VS	VS	0	
		MANORANJAN MALLICK, DIRECTOR		//	

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80	D-CONTC/33301/2024	UMASANKAR PANIGRAHI VS ASWATHY S., IAS	ADV. VS	// 0 //	
81	D-CONTC/33303/2024	SURESH KUMAR KAR VS ASWATHY S.,IAS	ADV. VS	// 0 //	
82	D-CONTC/33307/2024	JAGABANDHU SAHOO VS ASWATHY S, IAS	ADV. VS	// 0 //	
83	D-CONTC/33309/2024	MADAN MOHAN KHUNTIA VS ASWATHY S, IAS	ADV. VS	// 0 //	
84	D-CONTC/33311/2024	GANDHI MANOJ KUMAR VS MAYADHAR SAHU, DEO	ADV. VS	// 0 //	
85	D-CONTC/33320/2024	BISIKESHAN PATRA VS DR. UMASANKAR MISHRA, CDMO	ADV. VS	// 0 //	
86	D-CONTC/33322/2024	DHARMENDRA JANI VS DR. UMASANKAR MISHRA, CDMO	ADV. VS	// 0 //	
87	D-CONTC/33324/2024	RAJESH KUMAR BISOYI VS DR. UMASANKAR MISHRA, CDMO	ADV. VS	// 0 //	
88	D-CONTC/33326/2024	JOGESWAR NAYAK VS DR. UMASANKAR MISHRA, CDMO	ADV. VS	// 0 //	
89	D-CONTC/33339/2024	BASANTA KUMAR PRADHAN VS DR. RUPABHANU MISHRA, CDMO	ADV. VS	// 0 //	
90	D-CONTC/33359/2024	BHASKARA GOUDA VS LOPAMUDRA RATH, TAHASILDAR	ADV. VS	// 0 //	
91	D-CONTC/33374/2024	JAYADEV NAYAK	ADV.	//	

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		VS	VS	()	
92	D-CONTC/33378/2024	DR. PRASENJEET MOHANTY, DEAN-CUM-PRINCIPAL SADASHIBA DAS	ADV.	//	
		VS	VS	()	
93	D-CONTC/33408/2024	MANORANJAN MALLIK, OAS (SAG) DAITARI JENA	ADV.	//	
		VS	VS	()	
94	D-CONTC/33420/2024	SUSANTA KUMAR DASH, DIRECTOR TAPAN KUMAR MOHANTY	ADV.	//	
		VS	VS	()	
95	D-CONTC/33423/2024	DR. SANTOSH KUMAR ROUT, DEO SURU MOHAN RAO	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
96	D-CONTC/33425/2024	SHALINI PANDIT, PRINCIPAL SECRETARY HIRALAL PANIGRAHI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
97	D-CONTR/23224/2024	ANU GARG, ADDL. CHIEF SECRETARY BISWARANJAN MOHANTY	SARADA PRASANNA SARANGI	LAXMISAGAR P.S. /361 /2022	
		VS	VS	()	
98	D-CRLA/23213/2024	PRAVU KALYAN PATTNAYAK, IOFS TAPUA@SIDHANTA DALAI	LAXMINARAYAN RAYATSINGH	BRAHMAGIRI /45 /2019	AOD20240000645C202400007
		VS	VS	()	
99	D-CRLA/23214/2024	STATE OF ODISHA MAMA@DASA MAJHI@HANSDA	CHINMAYA KUMAR SAHU	HARICHANDANPUR /156 /2015	AOR20220001061C202400011
		VS	VS	()	
100	D-CRLA/23239/2024	STATE OF ODISHA JOGIA@JOGENDRA DAS	KUMAR PRAJWAL	DHARMASALA /182 /2015	AOR20220001296C202400002
		VS	VS	()	
101	D-CRLA/23250/2024	STATE OF ODISHA CHULA MEHER @ SUSHANTA MEHER	SURYAKANTA DWIBEDI	PATNAGARH /77 /2021	
		VS	VS	()	
102	D-CRLA/23293/2024	STATE OF ODISHA TANMAY KUMAR DAS @ TAPU	PRASANTA KUMAR SAHOO	BAISINGA /34 /2023	
		VS	VS	()	

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103	D-CRLA/23302/2024	STATE OF ODISHA BIBHISAN@BIVISHAN SUNA VS	RAJJEET ROY VS	// ULLUNDA /63 /2020 ()	AOR20220001462C202400018
104	D-CRLMA/23247/2024	STATE OF ODISHA BANDANA MOHAPATRA VS	RAMANIKANTA PATTANAIAK VS	// BADAMBADI /196 /2022 ()	
105	D-CRLMA/23264/2024	STATE OF ODISHA RISHI TARUA VS	AMULYA RATNA PANDA VS	// BARBIL /69 /2024 ()	
106	D-CRLMC/23218/2024	STATE OF ODISHA CHITA RANJAN PADHI VS	S.S.RAY (2) VS	// BISSAMCUTTACK /23 /2010 ()	
107	D-CRLMC/23223/2024	STATE OF ODISHA SHIV SANKAR PADHI VS	BICHITRA NARAYANA SATAPATHY VS	// PARADEEP LOCK /28 /2021 ()	
108	D-CRLMC/23238/2024	STATE OF ODISHA PARAMESWAR KANHAR VS	SK. ZAFARULLA VS	// KANTAMAL /140 /2017 ()	
109	D-CRLMC/23244/2024	STATE OF ODISHA GOPAL KRUSHNA MOHANTY VS	BIKASH KUMAR KUND VS	// PURUSHOTTAMPUR /314 /2022 ()	
110	D-CRLMC/23248/2024	STATE OF ODISHA PABITRA MAHARANA VS	SANJIT MISHRA VS	// //0 ()	
111	D-CRLMC/23251/2024	STATE OF ODISHA PRANGANANDA DAS VS	PUSPAMITRA MOHAPATRA VS	// TANGI /40 /2023 ()	
112	D-CRLMC/23255/2024	STATE OF ODISHA DR.MANAS RANJAN RAY VS	SMARAJIT PRADHAN VS	// MAHILA P.S. BUXIBAZAR /81 /2023 ()	
113	D-CRLMC/23258/2024	STATE OF ODISHA SUBHRAKANTA JENA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// KHARABEL NAGAR P.S. /20 /2024 () //	

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114	D-CRLMC/23260/2024	SIDHANTA KUMAR PRUSTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	ITAMATI /24 /2024 () //	
115	D-CRLMC/23262/2024	DHIRA SAHOO@DHIREN KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400048
116	D-CRLMC/23263/2024	AMIYA KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /1 /2016 () //	AOR20220001558C202400115
117	D-CRLMC/23269/2024	AMARESH KUMAR PATRA VS STATE OF ODISHA	PRASANNA KUMAR PANI VS	CUTTACK VIGILANCE /52 /2017 () //	
118	D-CRLMC/23272/2024	SADASIBA SWAIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MAHILA P.S.(BBSR) /9 /2022 () //	
119	D-CRLMC/23273/2024	SYD. MUSTAK ALLI KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /182 /2022 () //	
120	D-CRLMC/23276/2024	SASHIKANTA DAS VS STATE OF ODISHA	SEEWA RANJAN MALLICK VS	CHAULIAGANJA /169 /2023 () //	
121	D-CRLMC/23280/2024	BIJAYALAXMI MISHRA VS STATE OF ODISHA(VIG.)	TAPAS KUMAR ACHARYA VS	SAMBALPUR VIGILANCE /8 /2021 () //	
122	D-CRLMC/23284/2024	KAMALA KANTA PRADHAN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	GOP /191 /2017 () //	
123	D-CRLMC/23294/2024	ABDUL JAFAR KHAN VS STATE OF ODISHA	SURYAKANTA PALAI VS	// () //	AOR20220004106C202400007
124	D-CRLMC/23297/2024	SUSHIL KUMAR SAHU VS PRASANTA KUMAR PRADHAN	SATYABRATA PANDA VS	//0 () //	
125	D-CRLMC/23300/2024	BASANTI DEHURI	KSHIROD KUMAR MOHAPATRA	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/23304/2024	MUSHA SHIAL	RAKESH BEHERA	SORO /37 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/23317/2024	SANTOSH KUMAR PANDA	RATIKANTA MOHAPATRA	GOLANTHARA (BERHAMPUR) /164 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/23323/2024	SUBHAM KUMAR SAHU	RAJIB LOCHAN PATNAIK	/ /0	
		VS	VS	()	
		SANTOSH KUMAR SAHU		//	
129	D-CRLMC/23328/2024	WASIM AKHTER WARSI	MOHAMMED MUSTAQ ANSARI	DHANUPALI /135 /2021	
		VS	VS	()	
		SUPTD. OF POLICE,SAMBALPUR		//	
130	D-CRLMC/23334/2024	K.MANJULATA SUBUDHI	ALOK KUMAR MOHAPATRA	MAHILA (BERHAMPUR) /18 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/23335/2024	DOLLY RANI SAHOO	PUSPAMITRA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/23339/2024	DOLLY RANI SAHOO	PUSPAMITRA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
133	D-CRLMC/23343/2024	SANDHYARANI BEHERA	ROHIT RANJAN RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/23351/2024	BABULI SAHOO @ SAHU	SMRUTI RANJAN ROUT	GOBINDAPUR /92 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/23353/2024	GANGADHAR SAHOO@GANGADHASH SAHU	SUJATA JENA	BALLIGUDA /192 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/23357/2024	PARESH JATANIA	BIKRAM CHANDRA GHADAI	/ /0	
		VS	VS	()	

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137	D-CRLMC/23358/2024	STATE OF ODISHA BABLU KUMAR VS UNION OF INDIA	JUGALA KISHORE PANDA VS	// /0 ()	
138	D-CRLMP/23245/2024	HEMALATA MAHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// /0 ()	
139	D-CRLMP/23246/2024	ANJAN KUMAR RACHANA MAJHI VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	INFOCITY PS /331 /2024 ()	
140	D-CRLMP/23285/2024	JUDHISTHIRA JENA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// /0 ()	
141	D-CRLMP/23312/2024	SUDARSAN NAYAK VS STATE OF ODISHA	PRONOY MOHANTY VS	// /0 ()	
142	D-CRLMP/23325/2024	ASWINI KUMAR DASH VS STATE OF ODISHA	VS	// /0 ()	
143	D-CRLMP/23331/2024	SWAPNARANI BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// /0 ()	
144	D-CRLMP/23355/2024	SOURYA PRAKASH MOHANTY VS STATE OF ODISHA	DEBASIS DEBADARSHAN VS	// /0 ()	
145	D-FAO/33261/2024	STATE OF ODISHA VS SANJUKTA NANDA	BIPLAB MOHANTY,A.G.A VS	// /0 ()	AOD20220001895C202400590
146	D-MACA/33357/2024	MANDHATA BARIK VS PARSHURAM MAHAKAR	DURGA CHARAN DEY VS	// /0 ()	
147	D-MACA/33361/2024	SUSANTA KUMAR MOHAPATRA VS RADHESHYAM KEWAT	DURGA CHARAN DEY VS	// /0 ()	

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148	D-MATA/33260/2024	MAMUNI MANSINGH VS MINATI DEI	PRASANNA KUMAR RATH (1) VS	// 0 //	
149	D-MATA/33418/2024	KIRAN DASH VS PRIYANKA PATRA@DASH	UMESH CHANDRA PATNAIK VS	// 0 //	
150	D-MATA/33433/2024	BIJAY KUMAR MALLIK VS RAJALAXMI MALLICK	GOURI MOHAN RATH VS	// 0 //	AOR20220001651C202400012
151	D-RPFAM/33233/2024	RASHMI SAHU@RASHMITA SAHU VS NILACHAL SAHU	ARIJEET MISHRA VS	// 0 //	
152	D-RSA/33242/2024	BIDUPRAVA RATH VS THE BRANCH MANAGER, THE ORISSA CO-OPERATIVE BANK LAT, BERHAMPUR.	S.MOHAN PRASAD PATRO VS	// 0 /000022/2018	AOR20220001910C202400004
153	D-RSA/33398/2024	LAXMIDHAR BEHERA VS JAYASHREE MOHARANA	DAMODAR PATRA VS	// 0 //	
154	D-RSA/33452/2024	MANASHA MOHANTY VS KAILASH CHANDRA MOHANTY	TUSAR KUMAR MISHRA VS	// 0 //	
155	D-RVWPET/33227/2024	CHANDRAKANTA SAMANTA VS STATE OF ODISHA	ADV. VS	// 0 //	
156	D-RVWPET/33364/2024	S.G.B.L. INDIA LTD. VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
157	D-RVWPET/33385/2024	SUNITA MAJHI VS PRABHASINI KHATUA	PRASHANTA KUMAR NAYAK VS	// 0 //	
158	D-RVWPET/33413/2024	ORION CONSTRUCTIONS PVT LTD., SAMBALPUR VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //	
159	D-TRP(C)/33366/2024	RUTAMPARNA PRADHAN	SMITA RANJAN PATNAIK	//	

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		VS	VS	()	
160	D-TRP(C)/33454/2024	JYOTI PRAKASH NAYAK		//	
		RANJITA SETHY	SANJIT KUMAR DAS	//	
		VS	VS	()	
161	D-WA/33208/2024	PATITAPABANA SETHY		//	
		STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000172C202400035
		VS	VS	()	
162	D-WA/33210/2024	AMULYA NATH NAYAK		//	
		STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	AOR20220001513C202400667
		VS	VS	()	
163	D-WA/33211/2024	RABI NARAYAN DAS		//	
		STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	AOD20220001895C202400589
		VS	VS	()	
164	D-WA/33220/2024	MANDODARI JENA		//	
		STATE OF ODISHA	SANGRAM JENA,A.G.A	//	LOD20240000172C202400036
		VS	VS	()	
165	D-WA/33270/2024	PRAVAT KUMAR SETHY		//	
		STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	AOR20220001513C202400668
		VS	VS	()	
166	D-WA/33281/2024	BIKRAM KESHARI MISHRA		//	
		STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	AOR20220001513C202400669
		VS	VS	()	
167	D-WA/33299/2024	SUMITRA MISHRA		//	
		STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//	AOD20220001895C202400591
		VS	VS	()	
168	D-WA/33302/2024	KRISHNA CHANDRA PADHI		//	
		STATE OF ODISHA	SURYA NARAYAN PATTNAIK, A.G.A.	//	LOD20240000172C202400037
		VS	VS	()	
169	D-WA/33321/2024	AMIYABALA MOHANTY		//	
		STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//	LOD20240000172C202400038
		VS	VS	()	
170	D-WA/33325/2024	D.GOURI PRASAD PATNAIK		//	
		STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//	AOR20220001513C202400670
		VS	VS	()	

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171	D-WA/33327/2024	KABIRAJ PALEI STATE OF ODISHA VS	MALAYA KETAN BALABANTARAY, A.G.A. VS	// // ()	AOD20220001895C202400593
172	D-WA/33368/2024	CHAITANYA BARIK STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // ()	LOD20240000172C202400039
173	D-WA/33380/2024	DHARANIDHAR BEHERA STATE OF ODISHA VS	SAROJ KANTA SAMAL, A.G.A. VS	// // ()	AOR20220001513C202400671
174	D-WA/33392/2024	RAJANI KANTA TRIPATHY SECRETARY, ODISHA STATE WARE HOUSING CORPORATION, BBSR VS	PRAYAG KUMAR DASH VS	// // ()	
175	D-WA/33394/2024	P.LABA REDDY STATE OF ODISHA VS	SAROJ KANTA SAMAL,A.G.A VS	// // ()	AOD20220001895C202400594
176	D-WA/33432/2024	BINOD BIHARI SAMANTARAY STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()	AOD20220001895C202400595
177	D-WA/33436/2024	SATYA NARAYAN ACHARYA BHARATI PATRA VS	MANOJ KUMAR MOHANTY VS	// // ()	
178	D-WA/33443/2024	ADDL COMMISSIONER, SURVEY AND CONSOLIDATION, BERHAMPUR BHARATI PATRA VS	MANOJ KUMAR MOHANTY VS	// // ()	
179	D-WP(C)/33209/2024	ADDL COMMISSIONER, SURVEY AND CONSOLIDATION, BERHAMPUR PRASANNA KUMAR DASH VS	AKHYAYA KUMAR MISRA VS	// // ()	
180	D-WP(C)/33212/2024	STATE OF ODISHA GURUKRUPA FOUADATION, NAYAPALI, BBSR VS	ARUPANANDA GOSWAMY VS	// // ()	
181	D-WP(C)/33213/2024	THE PRINCIPAL SECRETARY TO THE GOVT, REVENUE AND DISASTER MANAGEMENT DEPT.,BBSR BARAGAON NURSING COLLEGE, MALKANGIRI VS	ARUPANANDA GOSWAMY VS	// // ()	
		STATE OF ODISHA		//	

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182	D-WP(C)/33214/2024 WP(C)/18563/2024	LUCY SETHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
183	D-WP(C)/33216/2024	DUSMANTA KUMAR PANDA VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //	
184	D-WP(C)/33217/2024	RAMAKANTA PANIGRAHI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	
185	D-WP(C)/33218/2024	SHYAM SOGODIA @ SHYAM SAGADIA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //	
186	D-WP(C)/33219/2024	CHHAYAKANTA PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
187	D-WP(C)/33221/2024	GITANJALI BARIK VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //	
188	D-WP(C)/33222/2024	BANSI MOHAN RATH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
189	D-WP(C)/33223/2024	MAHESWAR PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400039
190	D-WP(C)/33224/2024	KUMARMANI MALLIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
191	D-WP(C)/33226/2024	RAGHUNATH SAMAL @ SAMANTARAY VS COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// 0 //	
192	D-WP(C)/33228/2024	BRAHMANANDA MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
193	D-WP(C)/33231/2024	DAITARY JENA	DILLIP KUMAR RAY	//	

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	WP(C)/18572/2024	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/33232/2024	DAMBRUDHAR BHOI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
195	D-WP(C)/33235/2024	M/S.BHARAT PETROLEUM CORPORATION LTD, MUMBAI VS REGIONAL LABOUR COMMISSIONER, KENDRIYASHRAM SADAR, BBSR	ABHINAVS PATNAIK VS	// 0 //	
196	D-WP(C)/33236/2024	AMAL KUMAR MANDAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
197	D-WP(C)/33237/2024	DEEPAK RAUL VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
198	D-WP(C)/33238/2024	SAMRAT KUMAR SAHU VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
199	D-WP(C)/33239/2024	PRASANA KUMAR PATNAIK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
200	D-WP(C)/33240/2024	MANORANJAN BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	
201	D-WP(C)/33243/2024	BIDYADHAR PRUSTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
202	D-WP(C)/33247/2024	SUCHARITA NAIK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //	
203	D-WP(C)/33248/2024	NIRMALESWAR BAGH VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //	
204	D-WP(C)/33252/2024	DURGESH NANDINI SWAIN VS	BISWAJIT PARIDA VS	// 0	

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205	D-WP(C)/33253/2024	STATE OF ODISHA GURMIT SINGH VS PAPIENDER KAUR	DEEPALI MAHAPATRA VS	// // 0 //	
206	D-WP(C)/33254/2024	DEBASHIS BHOL VS STATE OF ODISHA PRADEEP KUMAR SAHOO	SUDHIR KUMAR PATRA VS	// 0 // //	
207	D-WP(C)/33258/2024	STATE OF ODISHA PRADEEP KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// // 0 //	
208	D-WP(C)/33259/2024	STATE OF ODISHA RASMITA SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// // 0 //	
209	D-WP(C)/33262/2024	JAGANATH STEEL AND POWER LTD, KEONJHAR VS SOUTH -EASTERN-RAILWAYS	SRIKAR KUMAR RATH VS	// 0 //	
210	D-WP(C)/33265/2024	K.SANTOSH PATRO VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BBSR	PARTHA SARATHI DAS VS	// 0 //	
211	D-WP(C)/33266/2024	GOBINDA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
212	D-WP(C)/33267/2024	ASHA SHUKLA VS THE CHIEF COMNR OF CT AND GST, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //	
213	D-WP(C)/33269/2024	M/S. MAA SAMLESWARI TRANSPORT AND MULTI PURPOSE COOPERATIVE SOCIETY LTD, JHARSHUGUDA VS THE CHIEF COMMNR. OF CT AND GST, CUTTACK	PURUSHOTAM MOHANTY VS	// 0 //	
214	D-WP(C)/33271/2024	MALATILATA PADHI @ MOHANTY VS COLLECTOR CUM DISTRICT MAGISTRATE,BHADRAK	SASWATI MOHAPATRA VS	// 0 //	
215	D-WP(C)/33272/2024	M/S CARE SECURITY AND ALLIED SERVICES,BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	

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216	D-WP(C)/33274/2024	GOPAL AROMATIC PVT. LTD, CUTTACK VS UNION OF INDIA	ALLHAD DASH VS	// 0 //	
217	D-WP(C)/33275/2024	MANAS CHANDRA PANDA VS REGISTRAR CENTRAL UNIVERSITY OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //	AOD20240000714C202400001
218	D-WP(C)/33276/2024	DINABANDHU MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	
219	D-WP(C)/33278/2024	SURENDRA NATH BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
220	D-WP(C)/33280/2024	PRASANTA BARIK VS PRINCIPAL, JHARSUGUDA ENGINEERING SCHOOL	BIRENDRA KUMAR MAHAPATRA VS	// 0 //	
221	D-WP(C)/33283/2024	PRAMOD KUMAR MOHAPATRA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //	AOD20240000714C202400002
222	D-WP(C)/33284/2024	BHABANI SHANKAR DAS VS COLLECTOR CUM DISTRICT MAGISTRATE, JAGATSINGHPUR	SURYASNATA MOHAPATRA VS	// 0 //	
223	D-WP(C)/33286/2024	SUBASH CHANDRA NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
224	D-WP(C)/33288/2024	NIBEDITA MOHAPATRA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //	
225	D-WP(C)/33290/2024	SATCHIDANANDA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
226	D-WP(C)/33292/2024	PRAHALLAD NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
227	D-WP(C)/33294/2024	BALKISHOR LAKHUA	KUNAL KUMAR SWAIN	//	

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		VS	VS	()	
228	D-WP(C)/33295/2024	STATE OF ODISHA BARADA PRASAD ROUTRAY	NIRMAL RANJAN ROUTRAY	//	AOD20240000714C202400003
		VS	VS	()	
229	D-WP(C)/33296/2024	REGISTRAR CENTRAL UNIVERSITY OF ODISHA BIJU PATTNAIK PHARMACEUTICAL COLLEGE , BARIPADA	PALLA KUMAR MOHAPATRA	//	
		VS	VS	()	
230	D-WP(C)/33298/2024	STATE OF ODISHA ANIMA NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
231	D-WP(C)/33300/2024	STATE OF ODISHA LAKHAN MARNDI	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
232	D-WP(C)/33304/2024	STATE OF ODISHA PRASANTA KUMAR SAMAL	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
233	D-WP(C)/33305/2024	STATE OF ODISHA SAUDAMINI MISHRA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
234	D-WP(C)/33306/2024	STATE OF ODISHA PADMALOCHAN SWAIN	NIRMAL RANJAN ROUTRAY	//	AOD20240000714C202400004
		VS	VS	()	
235	D-WP(C)/33308/2024 WP(C)/18571/2024	REGISTRAR CENTRAL UNIVERSITY OF ODISHA TANSAM ENGINEERING AND CONSTRUCTION COMPANY LIMITED	ANURUP KISHA	//	
		VS	VS	()	
236	D-WP(C)/33310/2024	STATE OF ODISHA KUKUMA SAMAL	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
237	D-WP(C)/33314/2024	THE STATE OF ODISHA SATYANATH MOHANTA	NIRANJAN NAYAK	//	
		VS	VS	()	
238	D-WP(C)/33315/2024	STATE OF ODISHA BIPIN BIHARI MISHRA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	

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239	D-WP(C)/33316/2024	THE STATE OF ODISHA RABINDRA DAS VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
240	D-WP(C)/33317/2024	THE STATE OF ODISHA SUREKHA PRAVA TAKRI VS	BIJAY KUMAR MOHANTY VS	// // 0	
241	D-WP(C)/33318/2024	STATE OF ODISHA NALINIKANTA PATTANAYAK VS	GOKULANANDA SAHU VS	// // 0	
242	D-WP(C)/33319/2024	STATE OF ODISHA AMAR KUMAR MALLIK VS	BIREN SANKAR TRIPATHY VS	// // 0	
243	D-WP(C)/33323/2024	STATE OF ODISHA PANKAJA BIHARI PRADHAN VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
244	D-WP(C)/33328/2024	STATE OF ODISHA MADHUSMITA BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0	
245	D-WP(C)/33329/2024	STATE OF ODISHA DURGA CHARAN SAHOO VS	SUDHIR KUMAR MALLICK VS	// // 0	
246	D-WP(C)/33330/2024	STATE OF ODISHA TILOTTAMA ROUSTRAY VS	SUDHIR KUMAR MALLICK VS	// // 0	
247	D-WP(C)/33331/2024	STATE OF ODISHA PRATIVA BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0	
248	D-WP(C)/33332/2024	STATE OF ODISHA NABAKISHORE BEHERA VS	GEETA RANI MALLICK VS	// // 0	
249	D-WP(C)/33333/2024	STATE OF ODISHA SANTILATA SITHA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //	

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250	D-WP(C)/33334/2024	JAGANNATH SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
251	D-WP(C)/33335/2024	BHAGIRATHI MOHANTA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
252	D-WP(C)/33336/2024	LAXMIDHAR PANIGRAHI VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //	
253	D-WP(C)/33337/2024	NARENDRA JENA VS STATE OF ODISHA	GEETARANI MALLICK VS	// 0 //	
254	D-WP(C)/33338/2024	DIPTIMAYEE PANIGRAHI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
255	D-WP(C)/33340/2024	SANTI MURMU ALIAS SOREN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202400003
256	D-WP(C)/33341/2024	TAPAN KUMAR MISHRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
257	D-WP(C)/33342/2024	ANIL BARIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
258	D-WP(C)/33343/2024	HAREKRISHNA JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
259	D-WP(C)/33344/2024	BATA @ BATAKRUSHNA NAURI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
260	D-WP(C)/33345/2024	SAI COLLEGE OF PHYSIOTHERAPY, JAJPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
261	D-WP(C)/33346/2024	ABHIRAM SWAIN	NIKUNJA KUMAR ROUT	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/33348/2024	RAMA CHANDRA @ CH. DAS	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		COLLECTOR BHADRAK		//	
263	D-WP(C)/33349/2024	SUBASISH BEHERA	KEDAR CHANDRA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/33350/2024	PRABHAT MISHRA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/33351/2024	RAMA CHANDRA BHATRA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		ADDL.CHIEF SECRETARY , FOREST ENVIROMENT AND CLIMATE CHANGE DEPARTMENT		//KHURDA	
266	D-WP(C)/33352/2024	SUBASINI MOHANTY	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/33353/2024	RABI BEHERA	SARATHI JYOTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/33354/2024	M/S. GANPATI PIPES AND INDUSTRIES PVT. LTD., BALASORE	ANANDA JENA	//	
		VS	VS	0	
		THE COMNR, CGST AND CENTRAL EXCISE, BBSR		//	
269	D-WP(C)/33355/2024	KANCHAN BEHERA	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/33356/2024	RASHMIRENU MOHANTY	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		THE COLLECTOR, PURI		//	
271	D-WP(C)/33358/2024	NIRANJAN PANDA	MIHIR KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/33362/2024	ASHOK KUMAR MODI	BIBHU PRASAD DAS	//	
		VS	VS	0	

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273	D-WP(C)/33363/2024	REVENUE DIVISIONAL COMNR, CENTRAL DIVISION, CUTTACK PRASANTA TRAVELS MANAGING PARTNER , MAYURBHANJ	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
274	D-WP(C)/33365/2024	THE TRANSPORT COMMISSIONER , MAYURBHANJ SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
275	D-WP(C)/33367/2024	CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK GJS HOTELS LTD, KOLKATA	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
276	D-WP(C)/33369/2024	STATE OF ODISHA RAJKISHORE SWAIN	SACHIDANANDA DAS	//	
		VS	VS	0	
277	D-WP(C)/33370/2024	ADDL.COMNR, SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, ODISHA, CUTTACK SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
278	D-WP(C)/33371/2024	CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
279	D-WP(C)/33372/2024	CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK RITANJALI NAYAK	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
280	D-WP(C)/33373/2024	STATE OF ODISHA SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
281	D-WP(C)/33375/2024	CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
282	D-WP(C)/33376/2024	CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK BINAYAK BISOI	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
283	D-WP(C)/33377/2024	CENTRAL SILK BOARD, BANGALORE LT COLONEL(DR) LAXMI DHAR BHUYAN	SANTOSH KUMAR MOHANTY	//	
		VS	VS	0	
		THE SECY , MINISTRY OF DEFENCE, NEW DELHI		//	

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284	D-WP(C)/33379/2024	SUDAM BEHERA VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //	
285	D-WP(C)/33381/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
286	D-WP(C)/33382/2024	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //	AOD20220004505C202400023
287	D-WP(C)/33383/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
288	D-WP(C)/33384/2024	ANADI BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //	
289	D-WP(C)/33386/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
290	D-WP(C)/33387/2024	RAMESH MAJHI VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //	
291	D-WP(C)/33388/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
292	D-WP(C)/33389/2024	MUKESH KUMAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400027
293	D-WP(C)/33390/2024	KAILASH CHANDRA SAHOO VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //	
294	D-WP(C)/33391/2024	JOGINDRA CHHATOI VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //	
295	D-WP(C)/33393/2024	K.CHANTI ACHARY	PRASANTA KUMAR PANDA	//	

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		VS	VS	0	
		THE INSPECTOR GENERAL OF REGISTRATION ODISHA		//	
296	D-WP(C)/33395/2024	SANANDA DAS	AMITAV DAS	//	
		VS	VS	0	
		COLLECTOR AND D.M. KENDRAPARA		//	
297	D-WP(C)/33396/2024	SAGAR PALEI	AMITAV DAS	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA		//	
298	D-WP(C)/33397/2024	JADUMANI MALIK	SHISHIR KUMAR SAMAL	//	
		VS	VS	0	
		COMMISSIONER CONSOLIDATION BOARD OF REVENUE ODISHA		//	
299	D-WP(C)/33399/2024	NIRUPAMAMOHAPATRA	AMITAV DAS	//	
		VS	VS	0	
		COLLECTOR AND D.M.KENDRAPARA		//	
300	D-WP(C)/33400/2024	KRISHNA KUMARI PARMANIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/33401/2024	SUKANTA SAMAL	AMITAV DAS	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA		//	
302	D-WP(C)/33402/2024	DURYODHAN SAHOO	BIGHNARAJ RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/33403/2024	MAHANI BEHERA	AMITAV DAS	//	
		VS	VS	0	
		COLLECTOR AND D.M. KENDRAPARA		//	
304	D-WP(C)/33404/2024	JHARI JENA	AMITAV DAS	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA		//	
305	D-WP(C)/33405/2024	GAYATRI PRADHAN	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/33406/2024	BIMALENDU MOHANTY	GOURI MOHAN RATH	//	AOR20220001651C202400011
		VS	VS	0	

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307	D-WP(C)/33407/2024	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE// SUDHIR KUMAR TUDU VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
308	D-WP(C)/33409/2024	AJAYA KUMAR DAS VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //	
309	D-WP(C)/33410/2024	BASANTA MOHANTY VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //	
310	D-WP(C)/33411/2024	PRIYARANJAN TARAI VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //	
311	D-WP(C)/33412/2024	BASANT KUMAR PASAYAT VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
312	D-WP(C)/33414/2024	MANGULI OJHA VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //	
313	D-WP(C)/33415/2024	BHUMANI PUJARI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
314	D-WP(C)/33416/2024	RATNAKAR MAJHI VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //	
315	D-WP(C)/33417/2024	CHHABI SWAIN VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //	
316	D-WP(C)/33419/2024	MINATI ORAM VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
317	D-WP(C)/33421/2024	PRABHAKAR ROUT VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //	

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318	D-WP(C)/33422/2024	DHANESWAR SWAIN VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS DR. SIMANCHALLA RANJIT	// 0 //	
319	D-WP(C)/33424/2024	PIONEERS MINISTRY , BBSR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS BHABANI SANKAR TRIPATHY (1)	// 0 //	
320	D-WP(C)/33426/2024	SIDHESWAR PRASAD NAYAK VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS ASHOK KUMAR SAHOO	// 0 //	
321	D-WP(C)/33427/2024	BIGYAN SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS BHABANI SANKAR TRIPATHY (1)	// 0 //	
322	D-WP(C)/33428/2024	PRAVATI SAHOO VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS BIPIN KUMAR NAYAK	// 0 //	
323	D-WP(C)/33430/2024	ABHIMANYU NAIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS BHABANI SANKAR TRIPATHY (1)	// 0 //	
324	D-WP(C)/33431/2024	SWAGAT RATH VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS SURYAKANTA DASH	// 0 //	
325	D-WP(C)/33434/2024	JHASKETAN MAJHI VS STATE OF ODISHA	SURYAKANTA DASH VS BHABANI SANKAR TRIPATHY (1)	// 0 //	
326	D-WP(C)/33435/2024	SAMARENDRA KUMAR BISWAL VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS STHITI PRAGYAN SUNANDINI	// 0 //	
327	D-WP(C)/33438/2024	PRADEEP KUMAR SAMANTRAY VS UNION OF INDIA	STHITI PRAGYAN SUNANDINI VS SUBHADUTTA ROUTRAY	// 0 //	
328	D-WP(C)/33439/2024	MAHENDRA KUMAR BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS SUBHADUTTA ROUTRAY	// 0 //	
329	D-WP(C)/33440/2024	SUBHASHREE SAHOO	SUBHADUTTA ROUTRAY	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
330	D-WP(C)/33441/2024	TAPASWINI SUNANI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/33442/2024	SARIKA MANJARI DURGA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/33444/2024	DIPTI RANJAN DASH	BANSHIDHAR BAUG	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/33445/2024	LINGARAJ KHAMARI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/33446/2024	MANOJ KUMAR SINGH	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/33447/2024	PRATIMA DAS	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/33448/2024	CHANDRA SERKHAR PANIGRAHI	DEBENDRA KUMAR DHAR	//	
		VS	VS	0	
		GOVT OF ODISHA		//	
337	D-WP(C)/33449/2024	BINOD BEHERA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
338	D-WP(C)/33450/2024	M/S. BALASORE ALLOYS LIMITED, BALASORE	RUPESH KUMAR KANUNGO	//	
		VS	VS	0	
		UNION OF INDIA		//	
339	D-WP(C)/33451/2024	SMITARANI RAY	HEMANT KU. TRIPATHY	//	
		VS	VS	0	
		INSPECTOR GENERAL OF REGISTRATION , ODISHA		//	
340	D-WP(C)/33453/2024	PRANJYA PARAMITA SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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341	D-WPCRL/23242/2024	STATE OF ORISSA RASANANDA NAIK VS	RAJESH RANJAN SAHOO VS	// / /0 ()	
342	D-ABLAPL/23207/2024	STATE OF ODISHA SAHADEB SAMAL VS	SARADA PRASAD DASH VS	// / /0 ()	
343	D-ABLAPL/23209/2024	STATE OF ODISHA KORESHU CHANDRA NATH VS	SOUBHAGYA KUMAR DASH VS	// NUAGAM (DIGAPAHANDI) /222 /2024 ()	AOR20220001631C202400045
344	D-ABLAPL/23210/2024	STATE OF ODISHA SAGAR BARIK VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /494 /2024 ()	AOR20220001631C202400046
345	D-ABLAPL/23212/2024 ABLAPL/8301/2024	STATE OF ODISHA SUNA CHAND NAYAK VS	SAROJ MOHARANA VS	// BHANDARIPOKHARI /328 /2024 ()	
346	D-ABLAPL/23219/2024	STATE OF ODISHA DUKHU MUKHI @ NAG VS	SURESH KUMAR JENA VS	// RAJGANGPUR /349 /2024 ()	
347	D-ABLAPL/23220/2024	STATE OF ODISHA SAILENDRA MALIK VS	ARIJEET MISHRA VS	// MAHAKALPARA /158 /2024 ()	
348	D-ABLAPL/23222/2024	STATE OF ODISHA JULFA @ JULFAN BIBI VS	ARIJEET MISHRA VS	// PATTAMUNDAI RURAL PS /311 /2024 ()	
349	D-ABLAPL/23226/2024	STATE OF ODISHA UGRESAN BAITHARU VS	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /145 /2021 ()	
350	D-ABLAPL/23229/2024	STATE OF ODISHA NAREDRA MUNDA VS	RAJIV KUMAR MAHANTA VS	// BAMBARI /192 /2024 ()	
351	D-ABLAPL/23232/2024	STATE OF ODISHA SUBRAT PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// MOTANGA /72 /2022 () //	

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352	D-ABLAPL/23233/2024	GOLAK BIHARI JENA VS STATE OF ODISHA	RAMAKANTA PANDA VS	GOPALPUR /90 /2024 () //	
353	D-ABLAPL/23235/2024	PANCHANANA DEHURI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /242 /2024 () //	
354	D-ABLAPL/23236/2024	PANCHANANA DEHURI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /243 /2024 () //	
355	D-ABLAPL/23237/2024	SHANTI GANGEI @ SHANTILATA GANGEI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SINGLA /96 /2024 () //	AOR20220001087C202400052
356	D-ABLAPL/23241/2024	PRABODH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /157 /2024 () //	
357	D-ABLAPL/23243/2024	BANAJYOTI MOHALIK @ BANAJYOTIRANJAN MALLIK VS STATE OF ODISHA	DEEPAK KRISHNA MOHAPATRA VS	CHANDABALI /313 /2024 () //	
358	D-ABLAPL/23249/2024	PRUTHWIRAJ DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHURDA P.S. /275 /2024 () //	
359	D-ABLAPL/23253/2024	NARENDRA SAHOO @ NARA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	/ /0 () //	
360	D-ABLAPL/23257/2024	BASANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THAKURGARH /130 /2023 () //	
361	D-ABLAPL/23274/2024	GOUTAM BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /172 /2024 () //	
362	D-ABLAPL/23277/2024	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
363	D-ABLAPL/23278/2024	RAJES JENA @ BIKASH KUMAR JENA @ HARIBANDH VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/23281/2024	NIRMALA PARIDA @ NIRMALA KUMAR PARIDA	ASHOK KUMAR SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/23282/2024	SHAIK GULAM GOASH @ GHOUS @ GOSH	SANGRAM KESHARI ROUT	BHAWANIPATNA TOWN /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/23283/2024	KALU CHARAN BARAL @ KALU BARAL	BIBHU PRASAD CHHUALSINGH	CHANDANPUR /249 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/23286/2024	SHUBHANKAR DEY	TARA PRASAD MOHAPATRA	KUMBHARAPARA /237 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/23287/2024	GAGU PARAMGURU @ PARAMANANDA PRADHAN	SATYAJIT MOHAPATRA	KHURDA MODEL /275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/23288/2024	BHARAT BISWAL	TARA PRASAD MOHAPATRA	BRAHMAGIRI /341 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/23290/2024	BIBHUTI BHUSAN BARAL	TARA PRASAD MOHAPATRA	JODAPADAR /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/23298/2024	MINAKETAN PATTNAIK	SURESH KUMAR PANDA	INFOCITY PS /308 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/23299/2024	MD. MUDDASIR @ MUDDASIR	SUSIL KUMAR PATTNAIK	CHAMPUA /76 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/23303/2024	NARAHARI SAMAL	SUBASH CHANDRA ROUT	NIKIRAI /200 /2024	AOR20220000058C202400029
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/23305/2024	ANTARJAMI MEHER	DIBYA PRAKASH MISHRA	RENGALI (SAMBALPUR) /148 /2024	AOR20220002454C202400133
		VS	VS	()	

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375	D-ABLAPL/23307/2024	STATE OF ODISHA SUNIL PALEI VS	SONALI ROUT VS	// SAHID NAGAR P.S. /425 /2023 ()	
376	D-ABLAPL/23308/2024	STATE OF ODISHA JAGABANDHU GOUDA VS	SIDDHARTH GOUTAM DAS VS	// KODALA /2 /2023 ()	
377	D-ABLAPL/23309/2024	STATE OF ODISHA HIMANSU KUMBHAR VS	DIBYA PRAKASH MISHRA VS	// RENGALI (SAMBALPUR) /148 /2024 ()	AOR20220002454C202400134
378	D-ABLAPL/23310/2024	STATE OF ODISHA LAXMI DAS VS	SIDDHARTH GOUTAM DAS VS	// BEGUNIAPADA /323 /2024 ()	
379	D-ABLAPL/23311/2024	STATE OF ODISHA SANJAY GOCHHAYAT VS	SURYA NARAYAN MISHRA VS	// BRAHMAGIRI /359 /2024 ()	
380	D-ABLAPL/23313/2024	STATE OF ODISHA KISHORE CHANDRA SAHU VS	DEBASIS SARANGI VS	// JARADA /235 /2024 ()	
381	D-ABLAPL/23314/2024	STATE OF ODISHA SWASTI BHANAGAR @ YASHASVEE BHATNAGAR VS	KHAN MAHMOODUL HASAN NIAMATI VS	// KANTABANIA PS /103 /2024 ()	
382	D-ABLAPL/23320/2024	STATE OF ODISHA SUNIL KUMAR PAHADSINGH @ HAPPY VS	ABHAYA KUMAR PARIDA VS	// DELANGA /280 /2024 ()	
383	D-ABLAPL/23326/2024	STATE OF ODISHA KULAMANI BEHERA VS	RAKESH KUMAR DAS VS	// //0 ()	
384	D-ABLAPL/23329/2024	STATE OF ODISHA BIBHUTI PRASAD BARDHAN @ BABU BARDHAN VS	PRASANTA KUMAR SAHOO VS	// BHUBAN /373 /2024 ()	
385	D-ABLAPL/23332/2024	STATE OF ODISHA BIBHUTI @BIBHUTI BHUSAN MALLIK VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// KENDRAPARA SADAR /538 /2023 ()	AOD20240000490C202400001

ORISSA HIGH COURT**FILING REPORT AS ON :02/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/23333/2024	PRADIPTA KUMAR SETHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	INDUSTRIAL ESTATE PS /172 /2024 () //	
387	D-ABLAPL/23336/2024	NARENDRA DAS VS UNION OF INDIA	PRADEEP KUMAR DAS VS	// () //	AOR20220003390C202400007
388	D-ABLAPL/23337/2024	BENUDHAR SETHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	INDUSTRIAL ESTATE PS /172 /2024 () //	
389	D-ABLAPL/23338/2024	TAPAN KUMAR SWAIN @ TAPAS SWAIN VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHARMASALA /511 /2024 () //	
390	D-ABLAPL/23340/2024	NARASIMHA SANKAR @NARASINGH SONAKAR VS STATE OF ODISHA	BIMAL KUMAR MAHAPATRA VS	SAMBALPUR TOWN /186 /2024 () //	AOR20230001364C202400011
391	D-ABLAPL/23341/2024	GANGADHAR PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	LINGARAJ P.S. /82 /2024 () //	
392	D-ABLAPL/23342/2024	KISAN GURUNG@KISHAN GURUNG VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	SECTOR-7 /135 /2024 () //	AOR20220000489C202400020
393	D-ABLAPL/23344/2024	ABHIJIT NAIK VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	JASHIPUR /172 /2024 () //	AOR20220001570C202400003
394	D-ABLAPL/23345/2024	PRAKASH @ CHITANYA JENA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	NAYAGARH /254 /2024 () //	
395	D-ABLAPL/23346/2024	RAJASHREE SAHOO VS STATE OF ODISHA	SAMBIT BISWAL VS	CUTTACK SADAR /386 /2024 () //	
396	D-ABLAPL/23350/2024	HINA SENAPATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /237 /2024 () //	
397	D-ABLAPL/23352/2024	SUBHAKANTA PARIDA	DEBENDRA MOHANTA	ASTARANGA /158 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :02/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
398	D-ABLAPL/23356/2024	VS STATE OF ODISHA KAMAL KRISHNA NAIK VS STATE OF ODISHA	VS PABITRA KUMAR DUTTA VS	() // JASHIPUR /172 /2024 () //	AOR20220001570C202400004

ORISSA HIGH COURT

MISC CASES FILED on :02/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/2867/2018 WPC(OA)/2867/2018	M.D ZAKRIA MP	M/S HRUDANANDA MOHAPATRA	20/2024
2	D-CRP/5/2020 CRP/5/2020	PARSURAM DIXIT MP	SUBASH CHANDRA PUSPALAKA	54/2024
3	D-JCRLA/16344/2024 JCRLA/72/2024	BIJAYA PRADHAN MP	DEBIDUTTA MOHAPATRA	130/2024
4	D-CRLMP/100/2022 CRLMP/100/2022	BIJAYA KUMAR PRADHAN MP		177/2024
5	D-TRP(C)/33366/2024 TRP(C)/ /	RUTAMPARNA PRADHAN MP	SMITA RANJAN PATNAIK	221/2024
6	D-TRP(C)/33454/2024 TRP(C)/ /	RANJITA SETHY MP	SANJIT KUMAR DAS	222/2024
7	D-RVWPET/31805/2024 RVWPET/ /	YUDHISTHIRA SETHI MP	KHIROD KUMAR SWAIN	262/2024
8	D-RVWPET/31807/2024 RVWPET/ /	YUDHISTHIRA SETHI MP	KHIROD KUMAR SWAIN	263/2024
9	D-RVWPET/33413/2024 RVWPET/ /	ORION CONSTRUCTIONS PVT LTD., SAMBALPUR MP	KAMAL BEHARI PANDA	264/2024
10	D-RVWPET/33413/2024 RVWPET/ /	ORION CONSTRUCTIONS PVT LTD., SAMBALPUR MP	KAMAL BEHARI PANDA	265/2024
11	D-LAA/13/2018 LAA/13/2018	MOHAN KUMAR AGRAWALLA@MOHAN KUMAR AGRAWALLA MP	KUMAR MOHANTY	271/2024
12	D-LAA/13/2018 LAA/13/2018	MOHAN KUMAR AGRAWALLA@MOHAN KUMAR AGRAWALLA MP	KUMAR MOHANTY	272/2024
13	D-LAA/13/2018 LAA/13/2018	MOHAN KUMAR AGRAWALLA@MOHAN KUMAR AGRAWALLA MP	KUMAR MOHANTY	273/2024
14	D-CMAPL/33312/2024 CMAPL/ /	TULASI AGHANIA MP	ADV.	317/2024
15	D-CMAPL/33360/2024 CMAPL/ /	SHAKUNTALA JENA MP	ADV.	318/2024
16	D-CMAPL/33360/2024 CMAPL/ /	SHAKUNTALA JENA MP	ADV.	319/2024
17	D-MATA/33260/2024 MATA/ /	MAMUNI MANSINGH MP	PRASANNA KUMAR RATH (1)	336/2024
18	D-MATA/32120/2024 MATA/ /	SHAMBHAVI PANDEY MP	SUBHENDU KAR	337/2024
19	D-MATA/9526/2024 MATA/85/2024	PRASHANT KUMAR NAYAK MP	PREETAM MISHRA, MR.SATYAJIT MOHAPATRA, M.K.AGWALLA,	338/2024
20	D-MATA/25440/2024 MATA/ /	LALIT MOHAN PATEL MP	GAGAN BIHARI SINGH	339/2024
21	D-CONTC/13581/2024 CONTC/2683/2024	MURALIDHAR MISHRA MP		391/2024
22	D-FAO/494/2018 FAO/494/2018	CHITTARANJAN MEHERA MP	M/S.K.K.SWAIN	633/2024
23	D-FAO/33261/2024 FAO/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	634/2024
24	D-FAO/33261/2024 FAO/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	635/2024
25	D-CRLREV/19535/2024 CRLREV/ /	SABITA RANI SAHU MP	DURGA PRASANNA MISHRA	644/2024
26	D-CRLREV/455/2022	MRUTYUNJAY SENAPATY	NIRANJAN SINGH (1)	

	CRLREV/455/2022	MP		645/2024
27	D-CMP/33229/2024 CMP/ /	THE COMMITTEE, SRI JAGANNATH TEMPESE, MP	BRUNO SATPATHY	886/2024
28	D-RSA/349/2019 RSA/349/2019	BANSIDHAR MOHANTY MP	SOUMYA MISHRA	886/2024
29	D-RSA/349/2019 RSA/349/2019	BANSIDHAR MOHANTY MP	SOUMYA MISHRA	887/2024
30	D-CMP/33230/2024 CMP/ /	HRUDAYA RANJAN SINGH MP	SHANTI PRAKASH MOHANTY	887/2024
31	D-CMP/33234/2024 CMP/ /	SUDEEPTA @ SUDIPTA KUMAR BHANJA MP	PRAFULLA KUMAR KAR	888/2024
32	D-RSA/239/2017 RSA/239/2017	ISWAR TAKRI MP	M/S.BASUDEV MISHRA	888/2024
33	D-CMP/33245/2024 CMP/841/2024	BHIMASEN SAHU MP	DEEPALI MAHAPATRA	889/2024
34	D-RSA/31383/2024 RSA/264/2024	SUBHRANSU KUMAR DASH MP	BHASKAR CHANDRA PANDA	889/2024
35	D-RSA/288/2009 RSA/288/2009	ASHOK BAG MP	HEMANTA KUMAR MUND	890/2024
36	D-CMP/33251/2024 CMP/ /	JYOSHNA @ JYOTSNA MAYEE SWAIN MP	PRAKASH DHAL	890/2024
37	D-CMP/33250/2024 CMP/ /	RANJAN KUMAR DIXIT MP	KALPATARU MISHRA	891/2024
38	D-RSA/288/2009 RSA/288/2009	ASHOK BAG MP		891/2024
39	D-CMP/31427/2024 CMP/ /	ANANTARAM PRADHAN MP	S.S.MOHAPATRA	892/2024
40	D-RSA/288/2009 RSA/288/2009	ASHOK BAG MP		892/2024
41	D-CMP/33313/2024 CMP/ /	HRUSIKESH DAS MP	PRAVAT RANJAN SUTAR	893/2024
42	D-CMP/33313/2024 CMP/ /	HRUSIKESH DAS MP	PRAVAT RANJAN SUTAR	894/2024
43	D-CMP/24072/2024 CMP/619/2024	PRAMITA SWAIN MP		895/2024
44	D-CMP/33429/2024 CMP/ /	BABAJI CHARAN NAYAK MP	SAMBEET PATTANAYAK	896/2024
45	D-CMP/33437/2024 CMP/ /	UPENDRA MAHANAND MP	BYOMOKESH SAHOO	897/2024
46	D-BLAPL/15488/2024 BLAPL/5342/2024	ATMAJYOTI NAYAK MP	DEVASHIS PANDA,TAPESH ROY	961/2024
47	D-BLAPL/390/2023 BLAPL/390/2023	LOKANATH PRADHAN MP		962/2024
48	D-BLAPL/12707/2023 BLAPL/12707/2023	DILIP RANJAN NATH MP	BISHNU PRASAD PRADHAN	963/2024
49	D-ABLAPL/19571/2024 ABLAPL/7423/2024	ALOK MAHALIK MP		1479/2024
50	D-ABLAPL/19678/2024 ABLAPL/7034/2024	SIBA PRASAD SAHOO @ SIBAPRASAD SAHU MP		1480/2024
51	D-ABLAPL/13979/2024 ABLAPL/5021/2024	TANKADHAR PADAL MP		1481/2024
52	D-ABLAPL/15893/2024 ABLAPL/5487/2024	PRASANA KUMAR NAYAK MP		1482/2024
53	D-ABLAPL/20535/2024 ABLAPL/7435/2024	SRIDHAR MALIK MP		1483/2024
54	D-ABLAPL/8610/2024 ABLAPL/3136/2024	SRABANA BEHERA MP		1484/2024
55	D-ABLAPL/8852/2024 ABLAPL/3274/2024	PRADEEP DEHURY MP		1485/2024
56	D-ABLAPL/201/2023 ABLAPL/201/2023	SUDHIR PATRA MP	JAYAKRISHNA MOHAPATRA	1486/2024
57	D-ABLAPL/14217/2023 ABLAPL/14217/2023	ARUN JENA @ ARUN KUMAR JENA MP		1487/2024

58	D-ABLAPL/20032/2024 ABLAPL/7271/2024	SK. ANSAR MP		1488/2024
59	D-ABLAPL/20308/2024 ABLAPL/7364/2024	JARASANDHA NAIK @ JARASANDH NAIK MP		1489/2024
60	D-ABLAPL/19585/2024 ABLAPL/7003/2024	ARUPANANDA DHAL @ ARUPA DHAL MP	SOUBHAGYA KUMAR DASH	1490/2024
61	D-MACA/32323/2024 MACA/ /	M/S. UNITED INDIA INSURANCE CO.LTD. MP	SUBRAT SATPATHY	1744/2024
62	D-MACA/24509/2024 MACA/471/2024	MUKESH ORAM MP	SANKARACHARYA CHOUDHURY	1745/2024
63	D-MACA/24509/2024 MACA/471/2024	MUKESH ORAM MP	SANKARACHARYA CHOUDHURY	1746/2024
64	D-MACA/33357/2024 MACA/ /	MANDHATA BARIK MP	DURGA CHARAN DEY	1747/2024
65	D-MACA/33361/2024 MACA/ /	SUSANTA KUMAR MOHAPATRA MP	DURGA CHARAN DEY	1748/2024
66	D-MACA/32862/2024 MACA/ /	RUMA BEHERA MP	JEEVANJYOTI MOHANTY	1749/2024
67	D-CRLA/23213/2024 CRLA/ /	TAPUA@SIDHANTA DALAI MP	LAXMINARAYAN RAYATSINGH	1922/2024
68	D-CRLA/23213/2024 CRLA/ /	TAPUA@SIDHANTA DALAI MP	LAXMINARAYAN RAYATSINGH	1923/2024
69	D-CRLA/23213/2024 CRLA/ /	TAPUA@SIDHANTA DALAI MP	LAXMINARAYAN RAYATSINGH	1924/2024
70	D-CRLA/1240/2023 CRLA/1240/2023	MITESH PARIDA@DHUDUKA MP	SK. ZAFARULLA	1925/2024
71	D-CRLA/23214/2024 CRLA/ /	MAMA@DASA MAJHI@HANSDA MP	CHINMAYA KUMAR SAHU	1926/2024
72	D-CRLA/23214/2024 CRLA/ /	MAMA@DASA MAJHI@HANSDA MP	CHINMAYA KUMAR SAHU	1927/2024
73	D-CRLA/23214/2024 CRLA/ /	MAMA@DASA MAJHI@HANSDA MP	CHINMAYA KUMAR SAHU	1928/2024
74	D-CRLA/20692/2024 CRLA/699/2024	HARA PRASAD BEHERA MP	DEEPAK KU SAHOO	1929/2024
75	D-CRLA/571/2018 CRLA/571/2018	GANGADHAR PINGUA MP	CHITTA RANJAN SAHU	1930/2024
76	D-CRLA/22548/2024 CRLA/ /	DARSHAN MAHANTA MP	SMITA RANJAN PATNAIK	1931/2024
77	D-CRLA/1107/2023 CRLA/1107/2023	SANKAR BEHERA MP	DEEPALI MAHAPATRA	1932/2024
78	D-CRLA/1107/2023 CRLA/1107/2023	SANKAR BEHERA MP	DEEPALI MAHAPATRA	1933/2024
79	D-CRLA/22307/2024 CRLA/ /	JADU@JATINDRANATH MOHANTA MP	NILA MADHAB PRAHARAJ	1934/2024
80	D-CRLA/19868/2024 CRLA/688/2024	RAJU @ RAJENDRA JENA MP	MANJU LATA DAS	1935/2024
81	D-CRLMC/19717/2024 CRLMC/2494/2024	HOTEL ASSOCIATION PURI MP	DEVASHIS PANDA	2023/2024
82	D-CRLMC/23238/2024 CRLMC/ /	PARAMESWAR KANHAR MP	SK. ZAFARULLA	2024/2024
83	D-CRLMC/23251/2024 CRLMC/ /	PRANGANANDA DAS MP	PUSPAMITRA MOHAPATRA	2025/2024
84	D-CRLMC/23255/2024 CRLMC/ /	DR.MANAS RANJAN RAY MP	SMARAJIT PRADHAN	2026/2024
85	D-CRLMC/23272/2024 CRLMC/ /	SADASIBA SWAIN MP	ANUP UDAYA SENAPATI	2027/2024
86	D-CRLMC/23273/2024 CRLMC/ /	SYD. MUSTAK ALLI KHAN MP	JYOTIRMAYA SAHOO	2028/2024
87	D-CRLMC/23276/2024 CRLMC/ /	SASHIKANTA DAS MP	SEEWA RANJAN MALLICK	2029/2024
88	D-CRLMC/23297/2024 CRLMC/ /	SUSHIL KUMAR SAHU MP	SATYABRATA PANDA	2030/2024
89	D-CRLMC/23297/2024	SUSHIL KUMAR SAHU	SATYABRATA PANDA	

	CRLMC/ /	MP		2031/2024
90	D-CRLMC/23294/2024	ABDUL JAFAR KHAN	SURYAKANTA PALAI	
	CRLMC/ /	MP		2032/2024
91	D-CRLMC/23294/2024	ABDUL JAFAR KHAN	SURYAKANTA PALAI	
	CRLMC/ /	MP		2033/2024
92	D-CRLMC/23304/2024	MUSHA SHIAL	RAKESH BEHERA	
	CRLMC/ /	MP		2034/2024
93	D-CRLMC/23323/2024	SUBHAM KUMAR SAHU	RAJIB LOCHAN PATTNAIK	
	CRLMC/ /	MP		2035/2024
94	D-CRLMC/15556/2024	LIKUN BEHERA	ANUPAM RATH, BIJAY KUMAR NAYAK	
	CRLMC/2049/2024	MP		2036/2024
95	D-CRLMC/23334/2024	K.MANJULATA SUBUDHI	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		2037/2024
96	D-CRLMC/23343/2024	SANDHYARANI BEHERA	ROHIT RANJAN RAY	
	CRLMC/ /	MP		2038/2024
97	D-CRLMC/23357/2024	PARESH JATANIA	BIKRAM CHANDRA GHADEI	
	CRLMC/ /	MP		2039/2024
98	D-CRLMC/23358/2024	BABLU KUMAR	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		2040/2024
99	D-CRLMC/23358/2024	BABLU KUMAR	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		2041/2024
100	D-WA/33208/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5872/2024
101	D-WA/33208/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5873/2024
102	D-WA/33208/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5874/2024
103	D-WA/33220/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5875/2024
104	D-WA/33220/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5876/2024
105	D-WA/33220/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5877/2024
106	D-WA/33210/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5878/2024
107	D-WA/33210/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5879/2024
108	D-WA/33210/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5880/2024
109	D-WA/33211/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5881/2024
110	D-WA/33211/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5882/2024
111	D-WA/33211/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5883/2024
112	D-WA/33270/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		5884/2024
113	D-WA/33270/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		5885/2024
114	D-WA/33270/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		5886/2024
115	D-WA/33281/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		5887/2024
116	D-WA/33281/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		5888/2024
117	D-WA/33281/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		5889/2024
118	D-WA/33299/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5890/2024
119	D-WA/33299/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5891/2024
120	D-WA/33299/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5892/2024

121	D-WA/33302/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK	5893/2024
122	D-WA/33302/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK	5894/2024
123	D-WA/33302/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK	5895/2024
124	D-WA/33368/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5896/2024
125	D-WA/33368/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5897/2024
126	D-WA/33368/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5898/2024
127	D-WA/33392/2024 WA/ /	SECRETARTY, ODISHA STATE WARE HOUSE CORPORATION MP	SIMY@CORPORATION BBSR	5899/2024
128	D-WA/33392/2024 WA/ /	SECRETARTY, ODISHA STATE WARE HOUSE CORPORATION MP	SIMY@CORPORATION BBSR	5900/2024
129	D-WA/33321/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5901/2024
130	D-WA/33321/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5902/2024
131	D-WA/33394/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	5903/2024
132	D-WA/33321/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5904/2024
133	D-WA/33394/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	5905/2024
134	D-WA/33394/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	5906/2024
135	D-WA/33436/2024 WA/ /	BHARATI PATRA MP	MANOJ KUMAR MOHANTY	5907/2024
136	D-WA/33325/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5908/2024
137	D-WA/33432/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5909/2024
138	D-WA/33325/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5910/2024
139	D-WA/33432/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5911/2024
140	D-WA/33432/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5912/2024
141	D-WA/33325/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5913/2024
142	D-WA/33443/2024 WA/ /	BHARATI PATRA MP	MANOJ KUMAR MOHANTY	5914/2024
143	D-WA/33327/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5915/2024
144	D-WA/33327/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5916/2024
145	D-WA/33327/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5917/2024
146	D-WA/33380/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	5918/2024
147	D-WA/33380/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	5919/2024
148	D-WA/33380/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	5920/2024
149	D-WA/32051/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5921/2024
150	D-WA/32051/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5922/2024
151	D-WA/32051/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5923/2024
152	D-WP(C)/33214/2024	LUCY SETHY	GYANA RANJAN SETHI	

	WP(C)/18563/2024	MP		10084/2024
153	D-WP(C)/31886/2024 WP(C)/17852/2024	SIBA PRASAD MOHANTY MP	MOHIT MOHANTY	10085/2024
154	D-WP(C)/31883/2024 WP(C)/17850/2024	ARATI NALINI SWAIN MP	MOHIT MOHANTY	10086/2024
155	D-WP(C)/33221/2024 WP(C)/ /	GITANJALI BARIK MP	GHANASHYAM NAMTOAR	10087/2024
156	D-WP(C)/5428/2023 WP(C)/5428/2023	SUVENDU BEHERA MP	BANSHIDHAR SATAPATHY	10088/2024
157	D-WP(C)/33228/2024 WP(C)/ /	BRAHMANANDA MISHRA MP	BANSHIDHAR SATAPATHY	10089/2024
158	D-WP(C)/33231/2024 WP(C)/18572/2024	DAITARY JENA MP	DILLIP KUMAR RAY	10090/2024
159	D-WP(C)/33232/2024 WP(C)/ /	DAMBRUDHAR BHOI MP	TRILOCHAN NANDA	10091/2024
160	D-WP(C)/33235/2024 WP(C)/ /	M/S.BHARAT PETROLEUM CORPORATIONS MP	SRI DIVYANSHU PATNAIK	10092/2024
161	D-WP(C)/33235/2024 WP(C)/ /	M/S.BHARAT PETROLEUM CORPORATIONS MP	SRI DIVYANSHU PATNAIK	10093/2024
162	D-WP(C)/33238/2024 WP(C)/ /	SAMRAT KUMAR SAHU MP	BIBHUTI KESHARI BISWAL	10094/2024
163	D-WP(C)/33240/2024 WP(C)/ /	MANORANJAN BEHERA MP	LAXMAN PRADHAN	10095/2024
164	D-WP(C)/33253/2024 WP(C)/ /	GURMIT SINGH MP	DEEPALI MAHAPATRA	10096/2024
165	D-WP(C)/32797/2023 WP(C)/32797/2023	PRADEEP KUMAR SETHI MP	TRILOCHAN RATH	10097/2024
166	D-WP(C)/33265/2024 WP(C)/ /	K.SANTOSH PATRO MP	PARTHA SARATHI DAS	10098/2024
167	D-WP(C)/33266/2024 WP(C)/ /	GOBINDA SWAIN MP	ASHOK KUMAR SAHOO	10099/2024
168	D-WP(C)/33267/2024 WP(C)/ /	ASHA SHUKLA MP	BHABANI PRASAD MOHANTY	10100/2024
169	D-WP(C)/33269/2024 WP(C)/ /	M/S. MAA SAMLESWARI TRANSPORT AND MP	MAA SAMLESWARI TRANSPORT CO-OPERATIVE SOCIETY LTD, JHARSHUGUDA	10101/2024
170	D-WP(C)/33272/2024 WP(C)/ /	M/S CARE SECURITY AND ALLIED SERVICES, MP	CHITRA KUMAR MOHAPATRA	10102/2024
171	D-WP(C)/10972/2024 WP(C)/6477/2024	DR. ABHAYA KUMAR NAIK MP	SAMEER KUMAR DAS	10103/2024
172	D-WP(C)/33280/2024 WP(C)/ /	PRASANTA BARIK MP	BIRENDRA KUMAR MAHAPATRA	10104/2024
173	D-WP(C)/33288/2024 WP(C)/ /	NIBEDITA MOHAPATRA MP	MANMAYA KUMAR DASH	10105/2024
174	D-WP(C)/20038/2024 WP(C)/11276/2024	SOUDAMINI DASH MP	K.K.SWAIN	10106/2024
175	D-WP(C)/28698/2024 WP(C)/16508/2024	ANAKAR SWAIN MP	KUNAL KUMAR SWAIN	10107/2024
176	D-WP(C)/30579/2021 WP(C)/30579/2021	CHOUDHURY DHANAJAY MOHAPATRA MP	MANAS KUMAR CHAND, SUBASH CHANDRA PUSPALAKA	10108/2024
177	D-WP(C)/33305/2024 WP(C)/ /	SAUDAMINI MISHRA MP	KUNAL KUMAR SWAIN	10109/2024
178	D-WP(C)/33308/2024 WP(C)/18571/2024	TANSAM ENGINEERING AND CONSTRUCTION MP	TANSAM ENGINEERING AND CONSTRUCTION ROURKELA	10110/2024
179	D-WP(C)/33310/2024 WP(C)/ /	KUKUMA SAMAL MP	SUBASH CHANDRA PUSPALAKA	10111/2024
180	D-WP(C)/33315/2024 WP(C)/ /	BIPIN BIHARI MISHRA MP	SUBASH CHANDRA PUSPALAKA	10112/2024
181	D-WP(C)/33316/2024 WP(C)/ /	RABINDRA DAS MP	SUBASH CHANDRA PUSPALAKA	10113/2024
182	D-WP(C)/33318/2024 WP(C)/ /	NALINIKANTA PATTANAYAK MP	GOKULANANDA SAHU	10114/2024
183	D-WP(C)/33275/2024 WP(C)/ /	MANAS CHANDRA PANDA MP	NIRMAL RANJAN ROUSTRAY	10115/2024

184	D-WP(C)/31497/2024 WP(C)/17777/2024	LAXMIPRIYA BISWAL MP	SAIBRATA RATH	10116/2024
185	D-WP(C)/33295/2024 WP(C)/ /	BARADA PRASAD ROURTRAY MP	NIRMAL RANJAN ROURTRAY	10117/2024
186	D-WP(C)/22679/2023 WP(C)/22679/2023	DEVVRANJAN DANG MP	KALPATARU PANIGRAHI, SOURAV DAS	10118/2024
187	D-WP(C)/26104/2017 WP(C)/26104/2017	BASANTA KUMAR PALA MP	MISS DEEPALI MOHAPATRA, M/S.RASHMIKANTA MAHALIK	10119/2024
188	D-WP(C)/33306/2024 WP(C)/ /	PADMALOCHAN SWAIN MP	NIRMAL RANJAN ROURTRAY	10120/2024
189	D-WP(C)/33344/2024 WP(C)/ /	BATA @ BATAKRUSHNA NAURI MP	ASHOK KUMAR SAHOO	10121/2024
190	D-WP(C)/23464/2023 WP(C)/23464/2023	MANORANJAN MALIK MP	SWAPNIL ROY	10122/2024
191	D-WP(C)/23465/2023 WP(C)/23465/2023	DIPAK KUMAR MALIK MP	SWAPNIL ROY	10123/2024
192	D-WP(C)/33353/2024 WP(C)/ /	RABI BEHERA MP	SARATHI JYOTI MOHANTY	10124/2024
193	D-WP(C)/33354/2024 WP(C)/ /	M/S. GANPATI PIPES AND INDUSTRIES PVT.LTD. MP	VIKRAMANANDASOHNIA	10125/2024
194	D-WP(C)/31048/2024 WP(C)/17482/2024	BIKASH DAS MP	SAIBRATA RATH, MR.PRAFULLA KU. RATH	10126/2024
195	D-WP(C)/33369/2024 WP(C)/ /	RAJKISHORE SWAIN MP	SACHIDANANDA DAS	10127/2024
196	D-WP(C)/33367/2024 WP(C)/ /	GJS HOTELS LTD, KOLKATA MP	SATYA SMRUTI MOHANTY	10128/2024
197	D-WP(C)/31959/2024 WP(C)/17854/2024	ANJAN PRASAD MP	SAIBRATA RATH	10129/2024
198	D-WP(C)/31702/2024 WP(C)/17747/2024	PURNA CHANDRA PATRA MP	SAIBRATA RATH	10130/2024
199	D-WP(C)/31700/2024 WP(C)/17754/2024	BISHNU PRASAD PATNAIK MP	SAIBRATA RATH	10131/2024
200	D-WP(C)/32198/2024 WP(C)/18203/2024	SWARNALATA PATTNAYAK MP		10132/2024
201	D-WP(C)/33372/2024 WP(C)/ /	RITANJALI NAYAK MP	PRAJIT KUMAR PRADHAN	10133/2024
202	D-WP(C)/9902/2014 WP(C)/9902/2014	NSIC LTD. MP	M/S.SMITA RANJAN PATNAIK	10134/2024
203	D-WP(C)/6353/2018 WP(C)/6353/2018	PRANABESH PRASAN SAHU MP	M/S.PRANAB KU.GHOSH, S.DAS	10135/2024
204	D-WP(C)/33376/2024 WP(C)/ /	BINAYAK BISOI MP	KANANBALA ROY CHOUDHURY	10136/2024
205	D-WP(C)/209/2019 WP(C)/209/2019	B ENGINEERS AND BUILDERS LIMITED MP	M/S SATYA SMRUTI MOHANTY	10137/2024
206	D-WP(C)/8029/2024 WP(C)/4921/2024	MANAS KUMAR NAYAK MP	JANAKI KANTA MAHAPATRA	10138/2024
207	D-WP(C)/33379/2024 WP(C)/ /	SUDAM BEHERA MP	AMITAV DAS	10139/2024
208	D-WP(C)/33384/2024 WP(C)/ /	ANADI BEHERA MP	AMITAV DAS	10140/2024
209	D-WP(C)/33387/2024 WP(C)/ /	RAMESH MAJHI MP	AMITAV DAS	10141/2024
210	D-WP(C)/33391/2024 WP(C)/ /	JOGINDRA CHHATOI MP	AMITAV DAS	10142/2024
211	D-WP(C)/33390/2024 WP(C)/ /	KAILASH CHANDRA SAHOO MP	AMITAV DAS	10143/2024
212	D-WP(C)/32560/2023 WP(C)/32560/2023	SHYAMSUNDAR SAHU MP		10144/2024
213	D-WP(C)/761/2024 WP(C)/426/2024	BAILOCHAN BAL MP	AMBUJA BANDHU PARIDA	10145/2024
214	D-WP(C)/33395/2024 WP(C)/ /	SANANDA DAS MP	AMITAV DAS	10146/2024
215	D-WP(C)/33396/2024	SAGAR PALEI	AMITAV DAS	

	WP(C)/ /	MP		10147/2024
216	D-WP(C)/32212/2024 WP(C)/18284/2024	ZANNATARA BEGUM MP	SUDEEP KUMAR SARANGI	10148/2024
217	D-WP(C)/33399/2024 WP(C)/ /	NIRUPAMAMOHAPATRA MP	AMITAV DAS	10149/2024
218	D-WP(C)/33401/2024 WP(C)/ /	SUKANTA SAMAL MP	AMITAV DAS	10150/2024
219	D-WP(C)/33403/2024 WP(C)/ /	MAHANI BEHERA MP	AMITAV DAS	10151/2024
220	D-WP(C)/33404/2024 WP(C)/ /	JHARI JENA MP	AMITAV DAS	10152/2024
221	D-WP(C)/21570/2014 WP(C)/21570/2014	M/S.ACRUX REALCON PV MP	BANSHIDHAR BAUG	10153/2024
222	D-WP(C)/33410/2024 WP(C)/ /	BASANTA MOHANTY MP	AMITAV DAS	10154/2024
223	D-WP(C)/33409/2024 WP(C)/ /	AJAYA KUMAR DAS MP	AMITAV DAS	10155/2024
224	D-WP(C)/31290/2024 WP(C)/17894/2024	HEMALATA PANDA MP	SATYA PURNA PANDA	10156/2024
225	D-WP(C)/28839/2024 WP(C)/16602/2024	ANKURA CHARANA BEHERA MP	SAILABALA JENA	10157/2024
226	D-WP(C)/33411/2024 WP(C)/ /	PRIYARANJAN TARAI MP	AMITAV DAS	10158/2024
227	D-WP(C)/33414/2024 WP(C)/ /	MANGULI OJHA MP	AMITAV DAS	10159/2024
228	D-WP(C)/28840/2024 WP(C)/16609/2024	RAMESH CHANDRA BEHERA MP	SAILABALA JENA	10160/2024
229	D-WP(C)/4560/2024 WP(C)/2263/2024	PRITAM PATEL MP	UMESH CHANDRA MOHANTY	10161/2024
230	D-WP(C)/4560/2024 WP(C)/2263/2024	PRITAM PATEL MP	UMESH CHANDRA MOHANTY	10162/2024
231	D-WP(C)/33417/2024 WP(C)/ /	CHHABI SWAIN MP	AMITAV DAS	10163/2024
232	D-WP(C)/33416/2024 WP(C)/ /	RATNAKAR MAJHI MP	AMITAV DAS	10164/2024
233	D-WP(C)/33421/2024 WP(C)/ /	PRABHAKAR ROUT MP	AMITAV DAS	10165/2024
234	D-WP(C)/33422/2024 WP(C)/ /	DHANESWAR SWAIN MP	AMITAV DAS	10166/2024
235	D-WP(C)/33389/2024 WP(C)/ /	MUKESH KUMAR MP	PRABODHA CHANDRA NAYAK	10167/2024
236	D-WP(C)/33426/2024 WP(C)/ /	SIDHESWAR PRASAD NAYAK MP	BHABANI SANKAR TRIPATHY (1)	10168/2024
237	D-WP(C)/33427/2024 WP(C)/ /	BIGYAN SWAIN MP	ASHOK KUMAR SAHOO	10169/2024
238	D-WP(C)/33428/2024 WP(C)/ /	PRAVATI SAHOO MP	BHABANI SANKAR TRIPATHY (1)	10170/2024
239	D-WP(C)/33406/2024 WP(C)/ /	BIMALENDU MOHANTY MP	GOURI MOHAN RATH	10171/2024
240	D-WP(C)/33430/2024 WP(C)/ /	ABHIMANYU NAIK MP	BIPIN KUMAR NAYAK	10172/2024
241	D-WP(C)/33431/2024 WP(C)/ /	SWAGAT RATH MP	BHABANI SANKAR TRIPATHY (1)	10173/2024
242	D-WP(C)/33435/2024 WP(C)/ /	SAMARENDRA KUMAR BISWAL MP	BHABANI SANKAR TRIPATHY (1)	10174/2024
243	D-WP(C)/33444/2024 WP(C)/ /	DIPTI RANJAN DASH MP	BANSHIDHAR BAUG	10175/2024
244	D-WP(C)/33450/2024 WP(C)/ /	M/S. BALASORE ALLOYS LIMITED, BALASORE MP	SURESH KUMAR KANUNGO	10176/2024
245	D-WP(C)/33449/2024 WP(C)/ /	BINOD BEHERA MP	SUBHASREE MOHANTY	10177/2024
246	D-WP(C)/19262/2024 WP(C)/10898/2024	BIKRAM KUMAR BISOI MP		10178/2024